

**DELHI LEGISLATIVE ASSEMBLY**

**Bulletin Part-I**

**(Brief summary of proceedings)**

Wednesday, 13<sup>th</sup> March, 2013/ Phalgun 24, 1934(Saka)

**No. 89**

1. 11.43 AM Dr. Yoganand Shastri , Hon'ble Speaker in Chair

***(NATIONAL SONG-VANDE MATARAM)***

2. 11.45 AM **Papers laid on the Table:**

Assembly Secretary laid on the Table of the House; a copy of Hindi and English version of the Hon'ble Lt. Governor's Address.

3. 11.46 AM **Obituary References:**

The House made obituary references to the following :

1.Shri Babu Lal Kelkar, Ex Member, Metropolitan Council (1967-72)

2. Shri A.L.Raliyaram, Ex Member, Metropolitan Council (Interim Metropolitan Council-1966

3. Shri Mohan Singh Bammi, Freedom Fighter.

The House also observed two minutes silence as a mark of respect for the departed souls.

4. 11.58 AM **Statement of the Chief Minister:**

Smt. Sheila Dikshit, Chief Minister made the following statement:

Prof. Vijay Kumar Malhotra, Leader of Opposition and Members of the Bhartiya Janta Party have shown great disrespect to the Hon'ble Speaker by asking for his resignation and that too without any basis or verification. This House notes with great distress and anxiety the unsubstantiated remarks against the Hon'ble Speaker, a constitutional functionary, by a body who has no jurisdiction or competence under law. Section 2 (m) of the Delhi Lokayukta Act, 1995 clearly excludes Speaker and Deputy Speaker from the jurisdiction of Lokayukta.

5. 12.02 PM **House adjourned upto 2.00 PM on 14<sup>th</sup> March, 2013.**

**Delhi  
13<sup>th</sup> March, 2013**

**P.N.Mishra  
Secretary**